

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/AMR/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC


Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

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ORDER

At the request of the counsel for the Respondent, time granted. List the matter for physical hearing finally on 09.03.2021.


MEMBER JUDICIAL

RSN